

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI

Customs, Service Tax & Anti Dumping Branch

Weekly Statement of dispatch of order from 27/06/2017 to 30/06/2017

| S.No | Appeal No | Application No | Order No | Order recd. date From Secy of President/VP/ Members | Dt. Of order sent to CR |
|--------------------|----------------------|--------------------------|----------|---|-------------------------|
| FINAL ORDER | | | | | |
| 1 | C/453/2007-CU[DB] | FO/C/A/53903/2017 | | 14/06/2017 | 27/06/2017 |
| 2 | ST/1279/2010-CU[DB] | FO/ST/A/53904/2017 | | 14/06/2017 | 27/06/2017 |
| 3 | ST/56691/2013-CU[DB] | FO/ST/A/53947/2017 | | 14/06/2017 | 27/06/2017 |
| 4 | ST/1610/2011-CU[DB] | FO/ST/A/53948/2017 | | 14/06/2017 | 27/06/2017 |
| 5 | ST/794/2011-CU[DB] | FO/ST/A/53949/2017 | | 14/06/2017 | 27/06/2017 |
| 6 | ST/74/2012-CU[DB] | FO/ST/A/53950/2017 | | 14/06/2017 | 27/06/2017 |
| 7 | ST/50618/2014-CU[DB] | FO/ST/A/53951-53952/2017 | | 15/06/2017 | 27/06/2017 |
| 8 | ST/56668/2013-CU[DB] | FO/ST/A/53969/2017 | | 15/06/2017 | 29/06/2017 |
| 9 | ST/60529/2013-CU[DB] | FO/ST/A/53970/2017 | | 15/06/2017 | 29/06/2017 |
| 10 | ST/52574/2015-CU[DB] | FO/ST/A/53972-53973/2017 | | 16/06/2017 | 29/06/2017 |
| 11 | ST/55320/2013-CU[DB] | FO/ST/A/54035/2017 | | 19/06/2017 | 29/06/2017 |
| 12 | ST/50602/2014-CU[DB] | FO/ST/A/54039/2017 | | 19/06/2017 | 29/06/2017 |
| 13 | ST/1855/2010-CU[DB] | FO/ST/A/54041/2017 | | 20/06/2017 | 29/06/2017 |
| 14 | ST/347/2011-CU[DB] | FO/ST/A/54042/2017 | | 20/06/2017 | 29/06/2017 |

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| 15 | ST/3164/2012-CU[DB] | FO/ST/A/54043-54044/2017 | | 20/06/2017 | 29/06/2017 |
| 16 | ST/1087/2011-CU[DB] | FO/ST/A/54045/2017 | | 20/06/2017 | 29/06/2017 |
| 17 | ST/767/2011-CU[DB] | FO/ST/A/54046/2017 | | 20/06/2017 | 30/06/2017 |
| 18 | ST/55605/2013-CU[DB] | FO/ST/A/54052/2017 | | 20/06/2017 | 30/06/2017 |
| 19 | ST/52763/2014-CU[DB] | FO/ST/A/54054-54055/2017 | | 20/06/2017 | 30/06/2017 |
| 20 | ST/1748/2011-CU[DB] | FO/ST/A/54084/2017 | | 20/06/2017 | 30/06/2017 |
| 21 | ST/51876/2014-CU[DB] | FO/ST/A/54091-54094/2017 | | 20/06/2017 | 30/06/2017 |
| 22 | ST/403/2011-CU[DB] | FO/ST/A/54096-54097/2017 | | 20/06/2017 | 30/06/2017 |
| 23 | ST/823/2011-CU[DB] | FO/ST/A/54098-54099/2017 | | 20/06/2017 | 30/06/2017 |
| 24 | ST/70/2012-CU[DB] | FO/ST/A/54100/2017 | | 20/06/2017 | 30/06/2017 |
| 25 | ST/55962/2013-CU[DB] | FO/ST/A/54101/2017 | | 20/06/2017 | 30/06/2017 |
| 26 | ST/59243/2013-CU[DB] | FO/ST/A/54103/2017 | | 21/06/2017 | 30/06/2017 |
| 27 | ST/59757/2013-CU[DB] | FO/ST/A/54113/2017 | | 21/06/2017 | 30/06/2017 |
| 28 | ST/50529/2014-CU[DB] | FO/ST/A/54114/2017 | | 21/06/2017 | 30/06/2017 |
| 29 | ST/1192/2011-CU[DB] | FO/ST/A/54115/2017 | | 22/06/2017 | 30/06/2017 |
| 30 | C/50/2008-CU[DB] | FO/C/A/53905-53910/2017 | | 14/06/2017 | 27/06/2017 |
| 31 | C/659/2006-CU[DB] | FO/C/A/53934-53936/2017 | | 14/06/2017 | 27/06/2017 |
| 32 | C/637/2011-CU[DB] | FO/C/A/53939- | | 14/06/2017 | 27/06/2017 |

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|----|---------------------|-------------------------|--|------------|------------|
| | | 53940/2017 | | | |
| 33 | C/204/2007-CU[DB] | FO/C/A/53941-53942/2017 | | 14/06/2017 | 27/06/2017 |
| 34 | C/238/2007-CU[DB] | FO/C/A/53943/2017 | | 14/06/2017 | 27/06/2017 |
| 35 | C/313/2007-CU[DB] | FO/C/A/53944/2017 | | 14/06/2017 | 27/06/2017 |
| 36 | C/51629/2014-CU[DB] | FO/C/A/53953-53954/2017 | | 15/06/2017 | 29/06/2017 |
| 37 | C/631/2009-CU[DB] | FO/C/A/53975-53978/2017 | | 16/06/2017 | 29/06/2017 |
| 38 | C/202/2009-CU[DB] | FO/C/A/53979-53980/2017 | | 16/06/2017 | 29/06/2017 |
| 39 | C/474/2009-CU[DB] | FO/C/A/53981-53983/2017 | | 16/06/2017 | 29/06/2017 |
| 40 | C/605/2009-CU[DB] | FO/C/A/53985-53988/2017 | | 16/06/2017 | 29/06/2017 |
| 41 | C/2041/2012-CU[DB] | FO/C/A/53993-54009/2017 | | 19/06/2017 | 29/06/2017 |
| 42 | C/60/2010-CU[DB] | FO/C/A/54010-54033/2017 | | 19/06/2017 | 30/06/2017 |
| 43 | C/51020/2017-CU[DB] | FO/C/A/54040/2017 | | 19/06/2017 | 30/06/2017 |
| 44 | C/50689/2017-CU[DB] | FO/C/A/54056/2017 | | 20/06/2017 | 30/06/2017 |
| 45 | C/124/2010-CU[DB] | FO/C/A/54058-54059/2017 | | 20/06/2017 | 30/06/2017 |
| 46 | C/419/2010-CU[DB] | FO/C/A/54060-54067/2017 | | 20/06/2017 | 30/06/2017 |
| 47 | C/101/2010-CU[DB] | FO/C/A/54076-54077/2017 | | 20/06/2017 | 30/06/2017 |
| 48 | C/694/2009-CU[DB] | FO/C/A/54078-54083/2017 | | 20/06/2017 | 30/06/2017 |
| 49 | C/464/2009-CU[DB] | FO/C/A/53358/2017 | | 19/05/2017 | 29/06/2017 |

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| 50 | C/599/2007-CU[DB] | FO/C/A/53877-53880/2017 | | 14/06/2017 | 29/06/2017 |
| 51 | C/403/2007-CU[DB] | FO/C/A/53872-53874/2017 | | 14/06/2017 | 29/06/2017 |
| 52 | C/128/2008-CU[DB] | FO/C/A/53876/2017 | | 14/06/2017 | 29/06/2017 |
| 53 | C/157/2010-CU[DB] | FO/C/A/53894-53902/2017 | | 14/06/2017 | 29/06/2017 |
| 54 | C/597/2009-CU[DB] | FO/C/A/54243/2017 | | 22/06/2017 | 30/06/2017 |

Misc. Orders

| | | | | | |
|---|----------------------|--------------------|---------------------|------------|------------|
| 1 | C/53850/2014-CU[DB] | C/ROA/50194/2017 | MO/50247-50249/2017 | 26/05/2017 | 29/06/2017 |
| 2 | C/54442/2014-CU[DB] | C/ROA/50379/2017 | MO/50304-50305/2017 | 14/06/2017 | 27/06/2017 |
| 3 | C/722/2002-CU[DB] | C/ROA/50381/2017 | MO/50325/2017 | 19/06/2017 | 29/06/2017 |
| 4 | ST/53848/2014-CU[DB] | ST/MISC/51660/2016 | MO/50307/2017 | 14/06/2017 | 29/06/2017 |
| 5 | ST/50694/2015-CU[DB] | ST/MISC/50255/2017 | MO/50313/2017 | 16/06/2017 | 29/06/2017 |
| 6 | ST/50563/2017-CU[DB] | ST/COD/50315/2017 | MO/50329/2017 | 22/06/2017 | 30/06/2017 |

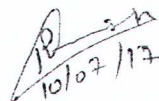
Interim Order

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|---|---------------|---------------|--|------------|------------|
| 1 | ST/52609/2014 | IO/53/2017 | | 12/06/2017 | 29/06/2017 |
| 2 | ST/1300/2011 | IO/54-55/2017 | | 20/06/2017 | 30/06/2017 |

Kind Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.

Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.


10/07/17
Deputy REGISTRAR
CUSTOMS BRANCHS


10/07/17